Review of all agreements in light of Tatra truck deal

1757. SHRI PRAKASH JAVADEKAR: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that in 2009, the then Defence Productions Secretary had put on a file detailed note about how Bharat Earth Movers Limited (BEML) was being shown undue largesse in terms of purchases of Tatra trucks, hence calling for an urgent review of all contractual agreement;
 - (b) if so, the details thereof; and
 - (c) what action Government has taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI JITENDRA SINGH): (a) to (c) Central Bureau of Investigation (CBI) is investigating into alleged irregularities committed in the BEML Tatra Trucks deal. It has registered a regular case on 30.3.2012, against one of the owners and unknown officials of a UK based Company, unknown officers of a Defence Public Sector Undertaking and unknown officers of Ministry of Defence and Indian Army.

Clashes at international borders

1758. SHRI BASAWARAJ PATIL: Will the Minister of DEFENCE be pleased to state:

- (a) whether many clashes took place on international boundaries, to our country during the last three years;
 - (b) if so, the details thereof;
 - (c) the details of casualties that took place from the both side; and
 - (d) the steps taken by Government to check such incidents?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (d) The details of Ceasefire Violations along Line of Control (LoC) and International Border (IB) during the last three years are as under:

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Year	No. of Violations
2010	44
2011	51
2012	93

The details of casualties during this period are as under:

Year	LoC		B	
	Non-Fatal	Fatal	Non-Fatal	Fatal
2010	8	1	5	2
2011	3	1	1	2
2012	=	1	2	3
Total	11	3	8	7

All ceasefire, violations with Pakistan are appropriately retaliated through return of fire/protested through established mechanisms of Hotline, Flag Meeting and Director General of Military Operations Talks etc.

Crashes of MIG fighter jets

1759. SHRI JOY ABRAHAM: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that the MIG fighters of the Indian Air Force have been often involved in accidents/crashes during the last few years;
- (b) if so, the details of the MIG crashes including loss of life during the last five years; and
- (c) what steps are taken by the Ministry to ensure the safety and security of the defence personnel manning the MIG fighter jets and to keep up the defence preparedness of the MIG fleet?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) During the last five years (2007-08 to 2011-12) and current year 2012-13 (up to 07.03.2013), a total of 34 MIG fighter aircraft of the Indian Air Force (IAF) have been involved in accidents/ crashes. Technical Defect and Human Error were the two main causes of the accidents. In these accidents, six pilots and five civilians were killed.

(c) Every IAF aircraft accident is thoroughly investigated by a Court of Inquiry (CoI) to ascertain the cause of accident and remedial measures are taken accordingly to check their recurrence. IAF has taken various measures relating to invigoration of aviation safety organization, analytical studies and quality audits of